## Construction of Bridges under Shahpur Rehabilitation Project

2321. SHRI AJIT P.K. JOGI:

SHRI SHIV PRATAP MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that the refugees rehabilitated under the Shahpur Rehabilitation Project, District Betul, Madhya Pradesh are not able to take their agricultural produce to the nearby industrial town of 'PATTHAKHURD' and 'SARANI' as there is no bridge on the rivers 'TAWA' and 'BHARANGI'; and
- (b) if so, whether in order to make these refugees self-sufficient, Government would sanction the construction of these bridges so that the refugees can sell their farm produce in the above towns and get remunerative prices thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) One bridge over river Tawa connecting the Shahpur Rehabilitation Project with the Shahpur Sub-Divisional town already exists. Besides, Rs. 19.50 lakhs have already been sanctioned for construction of a sub-merssible bridge each on Bharanga river and Latia Nallah. As regards the construction of another bridge over river Tawa, it may be mentioned that the proposed site of the bridge is outside the project area. Moreover, the two industrial towns are in-accessable from the Shahpur Project only during the rainy season. During the remaining part of the year, the migrants do not experience any difficulty in crossing the Tawa river to reach these two towns. It may also be added that the Shahpur Rehabilitation Project stands transferred to the State Government with effect from 16-

## Bringing Neraji's ashes to India

2322. SHRIMATI KAMLA SINHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a news item published in the 'Statesman', dated the 4th May, 1990, captioned "Netaji's ashes to be brought to India";
- (b) if so, what special arrangements Government are making to receive the remains of Netaji Subhash Chandra Bose; and
- (c) whether Government are planning to entomb the pre-recious remains in a specially built national monument: if so, when and by what time?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJ-RAL): (a) Yes, Sir.

(b) and (c) In recent years some individuals and groups have urged that the said ashes be brought back from Japan. However, other individuals and groups have objected to such a proposal.

The Government of India are of the view that a consensus must be developed to enable any action to be taken in the matter.

## Circulation of the National Herald, Navjivan and Qaumi Awaz

2323. SHRI ISH DUTT YADAV:

SHRI MOHINDER SINGH LATHER:

Will the Minister of INFORMATION AND BROADCASTING be pleased to stae:

(a) whether it is a fact that the circulation of the National Herald, Navjivan and Quami Awaz runs